

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2201  
ANSWERED ON:21.07.2009  
MISSING CHILDREN  
Bauri Smt. Susmita

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the cases of missing children are on the rise in the country including NCT of Delhi;
- (b) if so, the number of such cases registered and the number of children rescued during each of the last three years, State-wise including NCT of Delhi; and
- (c) the steps taken by the Government to rescue all the missing children?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

- (a): As per the data provided by National Crime Records Bureau (NCRB), the number of children reported as `missing` for each of the years 2006, 2007 and 2008, State/UT wise are as per Annexure-A.
- (b): As per NCRB data, the State/UT wise details of children traced for each of the years 2006, 2007 and 2008 are enclosed at Annexure A.
- (c): As per the Seventh Schedule to the Constitution of India 'Police' and 'Public Order' are State subjects and, as such the primary responsibility of prevention, detection, registration, investigation and prosecution of crime, lies with the State Governments/Union Territory Administrations. However, the Central Government has issued separate advisories to the State Governments and UT Administrations from time to time, to give more focused attention to the prevention and control of missing children within their jurisdiction. Steps taken by Delhi Police include a 24x7 helpline number for reporting missing person in the NCT region, advertisement in leading newspapers, registration of FIRs, development of a web-based computer application ZIPNET which contain information on missing children.